

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 123 of 2012

Dated: 7th January, 2013

In the matter of:

Gujarat Urja Vikas Nigam Ltd.

....

Appellant (s)

Versus

**Gujarat Electricity Regulatory Commission
& Ors.**

..

Respondent(s)

Counsel for the Appellant(s)

:

Mr. Venkatesh, Adv.

Counsel for the Respondent(s)

:

Ms. Swagatika Sahoo

ORDER

The Court has not assembled today.

As agreed by learned counsel for the parties, post the matter on **5th February, 2013.**

(Court Master)

rkt